

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 819/2024

(Arising out of impugned judgment and order dated 19-12-2023 in CRMABA No. 9241/2023 passed by the High Court of Judicature at Allahabad)

UMAR ANSARI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No.14594/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.14591/2024-EXEMPTION FROM FILING O.T.)

Date : 25-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Nizam Pasha, Adv.  
Mr. Lzafeer Ahmad B. F., AOR  
Mr. Sidharth Kaushik, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

## O R D E R

Heard Mr. Kapil Sibal, learned senior counsel appearing for the petitioner.

The senior counsel would refer to the contents of the FIR No. 97 of 2022 filed on 04.03.2022 to argue that a speech given during election time by the petitioner's brother, has led to the registering of the case on the ground of alleged violation of the Poll Code and also under Sections 171-F, 186, 189, 153-A, 120-B and 506 of the IPC.

It is then submitted that the High Court even while

considering that the anticipatory bail was merited on the facts and circumstances of the case, considered the criminal history of the applicant to be a bar for favourably considering bail for him. According to Mr. Sibal, of the five cases which could be considered to be of criminal antecedent, bail was granted by the court in two of the cases and in the two other cases, order for no coercive steps was passed and the fifth case was quashed by the High Court. It is further submitted that the person who made the Speech - Abbas Ansari was granted regular bail by the learned trial court along with another co-accused.

Issue notice, returnable in four weeks.

In the meantime, the petitioner is protected from arrest.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR